

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 212 OF 2015

Dated: 19th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Avijeet Lala
Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi
Mr. K. Nayak for R.2

ORDER

Admit. Issue notice. Mr. Rajiv Shankar Dvivedi takes notice on behalf of Respondent No.2. Notice be issued to the other respondents returnable on 04.02.2016. Dasti in addition is permitted.

It is represented that the instant matter is connected with Appeal No. 282 of 2015, which is pending before Court – II.

List this matter before Court – II on **04.02.2016** along with Appeal No. 282 of 2015.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**